

[English]

**Persons Arrested on Charge of Espionage**

6651. SHRI YADVENDRA DATT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons arrested on charges of espionage during the last three years;

(b) the number of cases decided and those still pending alongwith reasons for the pending cases; and

(c) the number of persons acquitted, and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c). As per available information, during the last three years 247 persons were arrested on charges of espionage. During this period, 61 cases resulted in conviction and 73 cases are either under trial or under investigation. Three persons were acquitted by the Courts during this period.

**Reduction of Chemical Arms**

6652. SHRI PRAKASH KOKO  
BRAHMBHATT:  
SHRI DHARMESH PRASAD  
VERMA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the United States of America and USSR have agreed to reduce the chemical arms so as to give peace in the world;

(b) if so, to what extent.

(c) whether this move has been welcomed by India and other countries; and

(d) if so, the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). In their bilateral dialogue on chemical weapons the United States and the Soviet Union have agreed to start reducing their chemical weapons stocks even before the entry into force of the Chemical Weapons Convention which is under negotiation within the Conference on Disarmament in Geneva. The exact details of these reductions are still to be worked out.

(c) and (d). India and most other neutral and Non-aligned countries have welcomed the recent US-Soviet understanding on the reduction of their chemical weapons stockpiles. They hope that these reductions will be carried out as a part of the basic objective of the Chemical Weapons Convention under negotiation, completely to eliminate all chemical weapons and their production facilities within a period of ten years after the entry into force of the Convention.

[Translation]

**Visit of Indian Writers Delegations to Foreign Countries**

6653. PROF. SHAILENDRANATH SHRIVASTAVA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of delegations of Indian writers went to foreign countries during 1988-89, 1989-90 and the countries visited by them; and

(b) the total number of writers in the said delegations and the number of Hindi writers amongst them?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) During 1988-89, one Indian writers delegation went to Czechoslovakia and during 1989-90 two Indian writers delegations - one each to China and Bangladesh - were sponsored by the Indian Council for Cultural Relations.

(b) The information is as under:

- i) The delegation to Czechoslovakia comprised of five writers and included two Hindi writers.
- ii) The delegation to China comprised a total of seven writers (sent in two parts in June, 1989 and December, 1989) and included two Hindi writers.
- iii) The delegation to Bangladesh comprised of two writers and did not include any Hindi writer.

[*English*]

#### **Foreign Loan for Watershed Project**

6655. SHRI GUMAN MAL LODHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the International Development Association and World Bank have sanctioned loan for watershed project in the country;

(b) the amount of loan applied, loan sanctioned and the terms and conditions settled with each of the above organisation, separately; and

(c) the time by which the projects are likely to be launched, State-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR):  
(a) Yes, Sir. The International Development Association (IDA) and International Bank for Reconstruction and Development (IBRD) have recently sanctioned credit and loan for Integrated Watershed Development Project (Hills).

(b) .A credit of US\$ 56.8 million and a loan of US\$ 13.0 million have been negotiated and sanctioned. The terms and conditions for credit and loan are given below:

i) *The terms and conditions of credit*

*from IDA*

The credit is repayable in half yearly instalments over a period of 35 years with a grace period of 10 year.

A commitment charge on the principal amount of the credit not withdrawn from time to time at a rate to be set by IDA as of June 30 of each year, but not to exceed the rate of one half of one per cent per annum.

A service charge of three-fourths of one per cent per annum on the principal amount of the credit withdrawn and outstanding from time to time is also payable.

ii) *Terms and condition of loan sanctioned by IBRD*

The loan is repayable in half yearly instalments over a period of 20 years with 5 years grace period.

A commitment charge at a rate of three-fourths of one per cent per annum on the principal amount of the loan not withdrawn from time to time; and

Interest at a rate of one-half per cent per annum on banks' qualified borrowings is also payable.

(c) The project is likely to be launched shortly in the states of Haryana, Himachal Pradesh, Jammu and Kashmir and Punjab.

#### **Diversion of Funds Meant for Earthquake Victims**

6656. SHRI NARSINGRAO SURYA-WANSHI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the funds sanctioned by Union Government to Himachal Pradesh Government for relief to the victims of the earthquake that rocked Kangra in April, 1986 were diverted by the State Government for other purposes;

(b) if so, the details thereof; and